

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00450/2017

Wednesday, this the 14th day of November, 2018

C O R A M

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Latha A.C., aged 54 years,
D/o. Late Chacko,
Gramin Dak Sevak Mail Packer
Thiruvambadi, Kozhikode,
Residing at Adakkat House,
Thiruvambadi PO, Kozhikode-673 603.

Applicant

[Advocate: Mr.O.V.Radhakrishnan, Sr.]

versus

1. Senior Superintendent of Post Offices,
Kozhikode Division, West Hill PO,
Kozhikode-673 005.
2. Postmaster General,
Northern Region,
Kozhikode-673 011.
3. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram-695 033.
4. Union of India represented by its Secretary,
Ministry of Communications
New Delhi 110 001.

Respondents

[Advocate: Mr.N.Anilkumar, Sr.PCGC]

This OA having been heard on 14th November, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Mr.Siby J. Monippally, on behalf of Mr.O.V.Radhakrishnan, Sr., for the applicant submits that the applicant wishes to withdraw the OA.

2. In the light of the submission made, the OA is closed as withdrawn.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures produced by the applicant:

Annexure A1: Photocopy of the Memo No.EDM/SO/14 dated 29-05-1993 issued by the Sub Divisional Inspector (Postal), Kunnamangalam.

Annexure A2: Photocopy of the Memo No. OF 9 dated 19-12-1994 of the Sub Divisional Inspector (Postal), Kunnamangalam.

Annexure A3: Photocopy of the Notification GSR No. 983(E) dated 16-10-2010 Department of Posts (Postman and Mail guard) Recruitment Rules, 2010.

Annexure A4: True copy of the Notification GSR No. 511(E) dated 28-06-2012 Department of Posts (Postman and Mail guard) amend the Recruitment Rules, 2010.

Annexure A5: True copy of the Memo No.B3/43/2016 dated 03-10-2016 of the 1st respondent.

Annexure A6: Photocopy of the reply No.CR/RTIA/Dlg/ 65/2016 dated 08-11-2016 of the 1st respondent-CPIO.

Annexure A7: Photocopy of the application dated 07-03-2017 of the applicant to the 1st respondent.

Annexure A8: Photocopy of the reply No.CR/RTIA/DLG/ 111/2016 dated 16-03-2017 of the 1st respondent-CPIO.

Annexure A9: Photocopy of the reply No. RTI/117/16-17 dated 03042017 of the Senior Superintendent of Post Offices, Thrissur-CPIO.

Annexure A10: Photocopy of the reply No.CCC/TVN/RTI. R-33/ 17 dated 31-03-2017 of the Senior Superintendent of Post Offices & CPIO, Thiruvananthapuram.

Annexure A11: Photocopy of the reply No.RTI/86/2016-17 dated 11.4.2017 of the Senior Superintendent of Post Offices and CPIO, Palakkad.

Annexure A12: Photocopy of the reply No.RTI/Dlg-12/2017 dated 27-03-2017 of the Superintendent of Post Offices, Thodupuzha.

Annexure A13: Photocopy of the reply No.RTI/71/2016-17 dated 31-03-2017 of the Superintendent of Post Offices, Alappuzha Division, Alappuzha.

Annexure A14: Photocopy of the Order dated 20-08-2013 in OA No. 536/2012 of this Tribunal.

Annexures filed by respondents:

Annexure R1: True copy of the letter No.Rectt/12-1/Rlgs/VII dated 4.1.2013.

Annexure R2: True copy of the Letter No.Rectt/12-2/2016 dated 02.08.2016.

Annexure R3: True copy of the Letter no: 25-10/2014-SPG dated 09.07.2014.

Annexure R4: True copy of the Letter No.B3/Rectt/216-17 dated 03.07.2017.

Annexure R5: True copy of the Letter No.BB/27/Rectt/2016 dated 30.06.2017.

Annexure R6: True copy of the Letter No.BB/Postman Exam/2016-2017 dated 18.07.2017.

Annexure R7: True copy of the Letter No.BB27/EXAM/2016-17 dated 19.07.2017.

Annexure R8: True copy of the Letter No.B2/Exam/2016 dated 05.10.2017.

Annexure R9: True copy of the Letter No.B-6/11-2/2016-17 dated 30.06.2017.

Annexure R10: True copy of the Letter No.BB-52/2016 dated 18.07.2017.

Annexure R11: True copy of the Letter No.B2/Rectt/P'man/ 2016-17 dated 04.08.2017.

Annexure R12: True copy of the letter No.B2/128/2016 dated 18.7.2017.

Annexure R13: True copy of the letter No.B2/4-2/2016 dated 18.7.2017.